GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO-2542

ANSWERED ON - 17/03/2021

OBC RESERVATION

2542. SHRI RAJMANI PATEL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether OBCs are being given the benefit of 27 per cent reservation at the national level in the country;
- (b) the States in which reservation of 27 per cent is being given to OBCs and in which States not being given, details thereof; and
- (c) the States where 27 per cent reservation is not being given, why and for how long?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a) Yes Sir.
- (b) & (c) The services under the State Governments, come under the List II of the Seventh Schedule i.e. State List of the Constitution. The information regarding the reservation given to OBCs by the State Governments is not centrally maintained.
